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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 06.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
 2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CA(CAA) No.38/BB/2018	For admission	Sec 230- 232	M/s Vmware Software India limited	Tri Legal Advocates		

SL. NAME (IN CAPITAL)
 NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s: MS. ANURADHA AGNIHOTRI
 MS. SAHITI GOPAL JOSYULA
 i/by TRILEGAL
 9702433593

PETITIONER

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RESPONDENT/s:

ORDER

Heard Ms. Anuradha Agnohotri, Learned Counsel for Petitioner. She is directed to furnish the required documents as sought for by the Bench.

Post the case on 31.07.2018.

A. K. Mishra
 Member (T)

R. S. Rao
 Member (J)